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## Thiyagu @ Thiyagarajan Vs Inspector Of Police

## Criminal Original Petition No. 4838 Of 2024

**Court:** Madras High Court

Date of Decision: March 28, 2024

**Acts Referred:** 

Indian Penal Code, 1860 â€" Section 120(b), 147, 148, 229A, 294(b), 307, 323, 324, 341,

506(ii)#Explosive Substances Act, 1908 â€" Section 4, 5

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: P. Thamarai Selvan, L.Baskaran

**Judgement**